

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.214 – IA/690(AHM)2023  
ITEM No.215 – IA/261(AHM)2023  
in  
**CP(IB) 20 of 2020**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Continental Piling & Excavation Pvt Ltd  
V/s  
Anwasha Engineering & Projects Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 26/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Raju Kothari Adv.  
For the Liquidator : Mr. Rahul Gaikwad, Adv. a/w Ms. Nikita Abhyankar  
Liquidator in person : Mr. Anuj Bajpai

**ORDER**

**IA/690(AHM)2023 & IA/261(AHM)2023**

Both sides have filed written submissions.

List for further consideration on 15.05.2024.

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**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**